



\$~18 & 19

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 3479/2021

MEGHA ENGINEERING AND INFRASTRUCTURE

LTD.

.....Petitioner

Through: Ms. Kiran Suri, Sr. Advocate with
Mr. Apoorv P. Tripathi and Mr.
Dheeresh K. Dwivedi, Advocates

versus

**INCOME TAX SETTLEMENT COMMISSION
& ORS.**

.....Respondents

Through: Mr. Sanjay Kumar, Advocate

(19)

+ W.P.(C) 3710/2021

WESTERN UP POWER TRANSMISSION CO LTDPetitioner

Through: Ms. Kiran Suri, Sr. Advocate with
Mr. Apoorv P. Tripathi and Mr.
Dheeresh K. Dwivedi, Advocates

versus

**INCOME TAX SETTLEMENT COMMISSION
& ORS.**

.....Respondents

Through: Mr. Sanjay Kumar, Advocate
Mr. Tanveer Ahmed Ansari, Sr. Panel
Counsel for UOI.

CORAM:

HON'BLE MR. JUSTICE VIBHU BAKHRU

HON'BLE MS. JUSTICE SWARANA KANTA SHARMA

ORDER

13.11.2024

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1. The matter could not be taken up today due to paucity of time.
2. List on 16.12.2024.

BY ORDER

COURT MASTER

NOVEMBER 13, 2024
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Click here to check corrigendum, if any